

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 86 of 2014, I.A. Nos 156 & 163 of 2014,
Appeal Nos. 302, 26 & 49 of 2013
& Appeal No. 233 of 2013 & I.A. No. 318 of 2013**

Dated : 7th July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Appeal Nos. 86 of 2014 & IA Nos. 156 of 2014 & 163 of 2014

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s) : Mr. Nikhil Nayyar,
Mr. Dhananjay Baijal for R-1
Mr. S. Vallinayagam for R-5
Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Vishal Gupta for BMM

Ispat (R-2)
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-3 &
R-4

Appeal Nos. 26 of 2013 & 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Shridhar Prabhu
Mr. Anantha Narayana M.g. for R-2

Appeal No. 233 of 2013 & I.A. 318 of 2013

Powergrid Corporation of India Ltd. & Ors. ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Appeal No. 102 of 2014

**Tamil Nadu Generation & Distribution
Corporation Ltd. Appellant(s)**

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) :

Mr. S. Vallinayagam

Counsel for the Respondent(s) :

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree

ORDER

We have heard Mr. Gopal Choudhary, learned counsel for the appellant in Appeal No. 86 of 2014.

Post the matter for further hearing on **8.07.2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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